

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. NO. 108 OF 2000.

Tuesday this the 8th day of February 2000.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

M. Mohammed,
Ex-Man Mazdoor, Southern Railway,
residing at Manekadan House,
Ummathoor, P.O. Kotur, Malappuram. Applicant
(By Advocate Shri P. Ramakrishnan)
Vs.

1. Union of India, represented by
the General Manager, Southern
Railway, Headquarters Office,
Park Town, Chennai.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad. Respondents
(By Advocate Smt. Sumathi Dandapani)

The application having been heard on 8th February 2000
the Tribunal on the same day delivered the following:

O R D E R

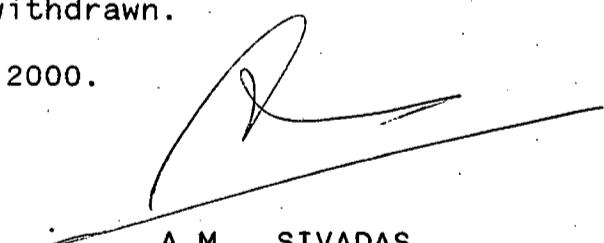
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicant sought
leave to withdraw this O.A. Leave granted.

2. O.A. is dismissed as withdrawn.

Dated the 8th February 2000.


G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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